

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE V.G.ARUN

Friday, the 29th day of November 2024 / 8th Agrahayana, 1946
WP(C) NO. 42738 OF 2024 (N)

PETITIONER:

GOLLA MADHU AGED 20 YEARS

RESPONDENTS:

1. DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES, MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT, GOVERNMENT OF INDIA, 5TH FLOOR ANTYODAYA BHAWAN, CGO COMPLEX, LODHI ROAD, NEW DELHI, REPRESENTED BY ITS SECRETARY, PIN - 110 003.
2. DIRECTOR, SCHOLARSHIPS DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES, MINISTRY OF SOCIAL JUSTICE, 5TH FLOOR ANTYODAYA BHAWAN, CGO COMPLEX LODHI ROAD, NEW DELHI, PIN - 110 003/

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to provisionally:

1) Direct the 1st and 2nd Respondents to allow the Petitioner to complete his application in the NSP portal for the scholarship, on the basis of Exhibit P1 Disability Certificate and Exhibit P2 Disability ID card, without insisting on automatic retrieval of data from UDID portal; and

2) Direct the 1st and 2nd Respondents to not reject the application of the Petitioner for the non submission of UDID card, pending disposal of the Writ Petition.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/S.SHINTO MATHEW ABRAHAM, ARUN THOMAS, KARTHIKA MARIA, VEENA RAVEENDRAN, ANIL SEBASTIAN PULICKEL, MATHEW NEVIN THOMAS, MANASA BENNY GEORGE, KARTHIK RAJAGOPAL, JOE S. ADHIKARAM, LEAH RACHEL NINAN, NOEL NINAN NINAN, ADEEN NAZAR, APARNNA S., KURIAN ANTONY MATHEW, Advocates for the petitioner, the court passed the following:

ORDER

Being of the prima facie opinion that the petitioner should not be denied the benefits due to him for reasons which are not attributable to him, respondents 1 and 2 are directed not to reject the application submitted by the petitioner, citing non-submission of the UDID Card.

Learned Central Government Counsel to get instructions.

Post on 03.12.2024.

Sd/- V.G.ARUN JUDGE



APPENDIX OF WP(C) 42738/2024

Exhibit P1

A TRUE COPY OF THE CERTIFICATE OF DISABILITY ISSUED BY GOVERNMENT OF ANDHRA PRADESH, ID NO 1318270110313051, ISSUED ON 11-12-2021, DIGITALLY SIGNED ON 14-12-2021, WHEREIN DISABILITY OF 75% IS IDENTIFIED AS PERMANENT AND REASSESSMENT IS NOT RECOMMENDED

Exhibit P2

A TRUE COPY OF THE DISABILITY ID CARD, ID NO 1318270110313051, DATED 14-12-2021, ISSUED BY GOVERNMENT OF ANDHRA PRADESH, WHICH IS VALID FOR LIFETIME.

